

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 13th day of December 2018

Contempt Petition No. 330/00158 of 2018
In
Original Application No. 330/01437 of 2017

Hon'ble Ms. Ajanta Dayalan, Member – A
Hon'ble Mr. Rakesh Sagar Jain, Member – J

Rajesh Kumar II, S/o Shri Ram Vilash, R/o Subhash Nagar, Mahmand Jalal Nagar, District Shahjahanpur & presently posted as Sub Post Master Jalalnagar, Shahjahanpur.

. . .Applicant

By Adv : Shri Ashish Srivastava

V E R S U S

1. Shankar Singh, the Director Postal Services, Bareilly Region, Bareilly.
2. Shri Jitendra Singh, The Superintendent of Post Offices, Shahjahanpur Division, Shahjahanpur.

. . .Respondents

By Adv: Shri R.K. Srivastava

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member - A

Shri A. Srivastava, learned counsel for the applicant and Shri R.K. Srivastava, learned counsel for the respondents are present.

2. Respondents' counsel states that they have already filed compliance affidavit on 11.10.2018. This Tribunal on 01.08.2018 ordered same interim relief as allowed to other similarly situated persons and for not making recovery. In compliance thereof, order for stopping recovery has been passed (Annexure -1 to compliance affidavit). Pay slip of the applicant for the month of September 2018 is also annexed as Annexure 2 which indicates that no amount has been deducted from the pay on account of recovery from the applicant. As such, order of this Tribunal has been complied with by the respondents.

3. In view of the above, no contempt is made out against the respondents. Accordingly, contempt petition is dismissed. Notices issued to the respondents are discharged.

(Rakesh Sagar Jain)
Member (J)

(Ms. Ajanta Dayalan)
Member (A)

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